

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4859
ANSWERED ON:12.08.2014
DIVERSION OF WHEAT BY NCCF
Rori Shri Charanjeet Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum of wheat lifted by National Cooperative Consumers` Federation of India Limited (NCCF) under the Open Market Sale Scheme (OMSS) during each of the last three years and the current year;
- (b) the manner in which NCCF sold the said wheat along with its selling price in Delhi;
- (c) the total number of retail stores of NCCF in Delhi;
- (d) whether the Government has conducted any study regarding the alleged diversion of wheat allotted to NCCF under OMSS(D); and
- (e) if so, the details and the outcome thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): NCCF lifted wheat under OMSS Scheme as under :

2011-12	: 10,000 MT
2012-13	: 100 MT
2013-14	: 1,135 MT
Current Year	: NIL

(b) : The wheat was converted into Atta and sold in 10 kgs. Bag. The yearwise selling price of each bag is as under :

2011-12	: Rs. 139.50
2012-13	: Rs. 177.50
2013-14	: Rs. 179.50

Presently selling @ Rs. 181.50 (from the lifted quantity during the month of March, 2014)

(c): Details of NCCF outlets from where the Atta was sold are annexed at Annexure.

(d) &(e) : No Madam, since no complaint has been received by the Government.